regions. The full requirements of these regions could not be met due to shortage of wagons and non-availability of steamers. In addition power and coal shortages have also affected the production and despatch schedules.

The closing stocks of clinker and cement with all the factories at the end of May, 1971 amounted to 1.32 million tonnes. Considering that the total monthly installed capacity of the industry is 1.4 million tonnes, the stocks with the factories cannot be considered very high. During the current year the total production of cement is expected at 15.6 million tonnes, while the demand is likely to be of the order of 16.6 million tonnes including 0.3 million tonnes for export. Additional capacities for production of cement have been vanctioned.

Joint Sector Industries

- *957. SHRI S. R. DAMANI: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:
- (a) the progress made on the whome of joint sector industries where participation of Government in conjunction with private entrepreneurs was envisaged;
- (b) what are the industries in which Government are prepared to associate with the private sector and what are the conditions; and
- (c) if no progress has been made the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOI DHURY): (a) to (c). Government have accepted the concept of the 'joint sector'. This envisages a greater degree of participation in management, particularly at policy levels, by public financial institutions in the case of major projects involving substantial assistance from these bodies. These institutions would also be able to exercise option for converting loans into equity, either wholly or partly, within a specified period of time. Detailed guidelines have been issued by Government regarding the conversion of loan into equity. Certain projects have been approved on the basis that these projects will be implemented in the joint sector. Within the sphere allowed for the private sector in the Industrial Policy Resolution, 1956, the joint sector concept can be implemented in any industry.

A large number of letters of intent for a variety of industries ranging from sponger iron to electronics, synthetic fibres etc. have also been issued to the State Industrial Development Corporations who may associate the public at large or private entrepreneurs in individual projects within the overall limitation that the State Industrial Development Corporations will hold atleast 26% of the shares and no one else will hold a higher percentage. Joint Sector projects could also be implemented by associating investors from the general public in the share capital of new public sector projects.

Jai Kundi Project

*958. SHRI N. N. PANDEY: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether "Jal Kundh" Project to tame River Rapti is pending since long with the Central Water and Power Commission.
 - (b) if so, the reasons thereof;
- (c) whether the Government of Nepal has agreed to the proposal; and
- (d) if not, the other proposals, it any, to start the work?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No, Sir.

- (b) Does not arise.
- (c) The State Government of Uttar Pradesh has prepared in 1964 only a preliminary report for a Multi-purpose project on the Rapti at Jalkundi for irrigation, power and flood control at an estimated cost of Rs. 65 crores after carrying out investigations with the co-operation of H. M. G. Nepal. However taking into account the likely submersion of areas in Nepal territory the State Government did not pursue the finalisation of the project after detailed investigations.
- (d) The State Government have recently proposed to investigate a storage reservoir only for flood moderation.